

**BUSINESS ADVISORY COMMITTEE**

(Ninth Lok Sabha)

**FOURTEENTH REPORT**

(Presented on 16-8-1990)

The Business Advisory Committee held a sitting on Thursday, the 16th August, 1990.

2. The Committee recommend the allocation of time to following items of business as shown against each :—

- (1) Discussion and Voting on the Demands for grants 3 hours  
(Punjab) for 1990-91.
- (2) Discussion and Voting on the Supplementary Demands 2 hours  
for Grants (General) for 1990-91.
- (3) Discussion and Voting on the Supplementary Demands 2 hours  
for Grants (Railways) for 1990-91.

3. Re-considering the time allotted earlier for consideration and passing of Prasar Bharati (Broadcasting Corporation of India) Bill, 1989, the Committee also recommend that the time for its consideration and passing may be increased from 6 hours to 8 hours.

4. The Committee further recommend that the combined discussion on the statutory resolution approving the proclamation issued by the President under article 356 of the Constitution in relation to the State of Jammu & Kashmir and disapproval of the Armed Forces (Jammu & Kashmir) Special Powers Ordinance and the Bill replacing the ordinance may conclude on Monday, the 20th August, 1990.

The Prasar Bharati (Broadcasting Corporation of India) Bill may be taken up for consideration and passing on Tuesday, the 21st August, 1990.

Discussion and Voting on Demands for Grants relating to Punjab for 1990-91 and Supplementary Demands for Grants (General) and (Railways) for the year 1990-91 may be taken up on Wednesday, the 22nd August and passed by 3.30 P.M. on Friday, the 24th August, 1990.

NEW DELHI;  
August 16, 1990

Sravana 25, 1912 (Saka)

RABI RAY,  
*Chairman,*  
Business Advisory Committee